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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/2/2016
NAME OF THE PETITIONER(S) : Shri Manohar K.L. and another
NAME OF THE RESPONDENT(S) : Swadharma Swaraajya Sangha & 13 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
	A.K. My L SAEMY P.M. VATSALA	COUNSEL FOR PETITIONERS	P.M. Vatsala
	T. Sri Krishna Bhagavat for P. Subha Reddy	counsel for R ₃ -5	
	V.K. Sathiamurthy Adv		
	for Justice Mr. A. Ramaswami Administrative	Counsel for R ₁	Sathyam.

ORDER

Ms P M Vatsala, counsel for petitioner present. Shri V K Sathiamurthy, counsel for R1 and Shri T Sri Krishna Bhagavat, counsel for R3 to R5 are present. No representation on behalf of R7 & R14. Counsel for petitioner is directed to cause private notice on R7 and R14 and file proof of the service of notice by way of an affidavit by the next date of hearing. Counsel for R1 filed a vakalat on behalf of the administrator. Counsel for petitioner is directed to furnish the relevant papers to the counsel for R1. The matter is posted for arguments. Put up on 30.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)